

### Sales-Tax Racket

\*331. **Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state

(a) whether it is a fact that a sales tax racket (in which several lakhs of rupees in sales tax are said to have been evaded) has been discovered in Delhi,

(b) if so, how many persons are involved in that racket, and

(c) what has been their *modus operandi*?

The Deputy Minister of Finance (**Shri B. R. Bhagat**): (a) to (c) Reports of bogus commission agents misusing registration certificates have been received off and on and are under investigation. The exact number of persons involved in such attempts is not readily available.

**Dr. Ram Subhag Singh:** May I know the number of cases in Delhi in which sale tax evasion is more than a lakh of rupees?

**Shri B. R. Bhagat:** We have at present under investigation about two dozen cases.

**Dr. Ram Subhag Singh:** Since how long is this investigation going on and is it a fact that for many years this racketeering is going on in Delhi?

**Shri B. R. Bhagat:** It is not true that it is going on for a large number of years. In the Sales Tax Act as applied to the Delhi State, there was no provision to take effective action against such culprits and that lacuna was filled up only last year. After that we have got round about two dozen cases against whom *ex-parte* orders have been passed and they are being proceeded with.

### 'Bogus' Educational Institutions in Delhi

\*332. { **Shri Vasudevan Nair:**  
**Shri Punnoose†**

Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No 263 on the 21st November, 1956 and state.

(a) whether any more 'bogus' educational institutions have been discovered in Delhi;

(b) if so, the number of such institutions, and

(c) what steps Government have taken in the matter?

The Minister of State in the Ministry of Education and Scientific Research (**Dr. K. L. Shrimall**): (a) No, Sir

(b) and (c) Do not arise

**Shri Vasudevan Nair:** What is the rule pertaining to the starting of a new institution?

**Dr. K. L. Shrimall:** I am not able to catch the question.

**Mr. Speaker:** The hon Member should stand erect and put the question.

**Shri Vasudevan Nair:** What is the rule pertaining to the starting of a new school in Delhi? Can I start a school without getting recognition?

**Dr. K. L. Shrimall:** That will depend on what kind of an institution the hon Member wants to start.

**Dr. Ram Subhag Singh:** May I know the reasons why the Delhi Administration has had so much difficulty in providing educational facilities to children especially when Delhi is a centrally administered area?

**Dr. K. L. Shrimall:** Yes, Sir there has been some difficulty with regard to finding accommodation for school children but that matter is being taken up now by the Ministry of Education.

**Dr. Ram Subhag Singh:** According to the Constitution the Government should provide educational facilities to children up to 14 years of age and compulsory education in ten years. May I know how far these facilities have been provided in Delhi?

**Mr. Speaker:** How does it arise out of 'bogus' institutions?

**Dr. Ram Subhag Singh:** Because of the laziness of the Government here.

**Shri T. B. Vittal Rao:** Last time when this question of 'bogus' institutions came up, you suggested, Sir, to the Government that the Minister should think of some licensing system for starting of institutions and the Minister said that he will consider it. May I know at what stage is that suggestion or proposal?

**Dr. K. L. Shrimall:** I shall need notice with regard to that question.

**Shrimati A. Kale:** Are these 'bogus' institutions registered?

**Dr. K. L. Shrimall:** How can 'bogus' institutions be registered?

**Shri Punnoose:** Last time it was stated that they have discovered some 'bogus' schools in Delhi. What has happened to those schools?

**Shri V. P. Nayar:** Have they been regularised?

**Dr. K. L. Shrimall:** Suitable enquiries were made by the Police

**Shri Punnoose:** With what result?

**Mr. Speaker:** What has happened to those institutions?

**Dr. K. L. Shrimall:** I would like to have notice to answer that question

**Mr. Speaker:** Hon Minister must naturally expect that such a question will be put, particularly when the main question is "whether any more 'bogus' educational institutions have been discovered in Delhi". Naturally, the supplementary will arise as to what has been done with the old institutions and what has been done to prevent any such institutions coming into existence. The hon. Minister must have anticipated these supplementaries out of the main question. Anyway, we will go to the next question

**Shrimati Renuka Ray:** Is there any.

**Mr. Speaker:** I have called the next question.

### 'Water Precipitators'

\*333. **Shri S. C. Samanta:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of 'Water Precipitators' which were prepared in the National Physical Laboratory;

(b) how they compare with the model of a Water Precipitator that was supplied by the Indian Scientific Liaison Officer, London, and

(c) where the manufactured Precipitators are being used at present?

**The Deputy Minister of Education and Scientific Research (Shri M. M. Das):** (a) None

(b) and (c) Do not arise.

**Shri S. C. Samanta:** Is it not a fact that dew collectors were imported into India and attempts were made to manufacture such instruments here?

**Shri M. M. Das:** A small four-inch model of a dew collector that was invented in Australia was brought to this country and from this we prepared a working model, but due to changed atmospheric conditions in this country the instrument could not be worked and no appreciable quantity of dew could be collected on this dew collector

**Shri S. C. Samanta:** Is it not a fact that the instrument could not be worked because it was defective?

**Shri M. M. Das:** It is not a fact. The instrument that was prepared from this model was not a defective one, and it was only due to changed atmospheric conditions that no dew could be collected. Two conditions are necessary for collection of dew on this instrument: one is a high percentage of humidity, percentage of water vapour in the atmosphere, and the second condition is that there must be an appreciable difference between the day and night temperatures. So far as North India is concerned, the humidity is low and, therefore, the instrument cannot be worked here. So far as our coastal regions are concerned, even though the humidity is high the